

Interim Resolution Professional / Resolution Professional : Ashish Vyas IBBI Registration No. IBBI/IPA-001/IP-P-01520/2018-2019/12267
 Name of the corporate debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED.; Date of commencement of CIRP: 1st July, 2022.; List of creditors as on: 10th Jan, 2024.
 List of secured financial creditors belonging to any class of creditors

Amount in Rs.

Sr.no	Name of Creditors	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	Reliance Net Limited	19-07-22	3,32,38,02,823	3,32,38,02,823	Secured	-	-	No	93.76%	-	-	-	-	
2	Reliance Asset Reconstruction Company Limited	19-07-22	17,60,31,317	-	Secured	-	-	No	0%	-	-	17,60,31,317	-	
3	Union Bank of India	18-05-23	84,63,16,908	-	Secured	-	-	No	0%	-	-	84,63,16,908	-	IA(IBC)1502(CHE)2023 filed by UBI for condonation of delay in filing the claim. Hon. NCLT has dismissed the order dated 12.12.2023. Therefore, prayer not allowed.
	Total		4,34,61,51,048	3,32,38,02,823		-	-			-	-	1,02,23,48,225	-	